

18. Mbit Computraining Pvt. Ltd. New Delhi
19. Mahan Computer Services (India) Pvt. Ltd. New Delhi
20. Telecommunication Consultants India Ltd. New Delhi
21. Priyadarshini College of Computer Sciences New Delhi
22. Aptech Computer Education New Delhi

List of Institutes allowed to conduct DOE-ACC Courses (C-level)

1. Centre For Electronics Design & Technology Gorakhpur
2. Data Systems Reseach Foundation Pune
3. Aptech Computer Education Bombay
4. DDE ORG Systems Ltd. Baroda
5. Aptech Computer Education Hyderabad
6. Centre For Computer Studies & Research Bhimavaram
7. P G Centre, P.B.S. College Vijayawada
8. Sri B.V.V. Sangha's Basaveshwar Engineering College Bagalkot
9. Aptech Computer Education Madras
10. Orissa Computer Applicaton Centre Bhubaneswar
11. Indian Institute of Science and Information Bhuabaneswar
12. Electronics Research & Development Centre Calcutta
13. Telecommunication Consultants India Ltd. New Delhi
14. Aptech Computer Education New Delhi

Bio-Gas Plant

130 SHRI S.D.N.R. WADIYAR : Will the PRIME MINISTER be pleased to state

(a) the number of bio-gas units set up in the country as on 31st March, 1996;

(b) the State-wise details thereof;

(c) whether the Government have any proposal to set up more bio-gas units in the Karnataka during 1996-97;

(d) if so, the places where these units are being set up in Karnataka; and

(e) the steps taken to increase the generation of power through these sources in 1996-97 in that State?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) About 23.68 lakh family type biogas plants have been set up in the country during 1981-82 to 1995-96 under the Central Sector Scheme 'National Project on Biogas Development (NPBD)'. Over 1600 large sized biogas plants have also been installed in the country under a separate programme, namely, Community, Institutional and Night-soil Based Biogas Plants (CBP/IPB/NBP) Programme.

(b) The information is given in the enclosed statement.

(c) Yes, Sir.

(d) Biogas Plants, particularly family type are being set up in a large number of villages, covering all districts in the State of Karnataka.

(e) Steps taken for popularization of large sized biogas plants, which can also be used for generation of motive power, include provision of Central subsidy and technical, training and publicity support. A higher target of 10 such plants have been allocated to the State of Karnataka for 1996-97.

STATEMENT

Number of Biogas Plants installed in different States/Union Territories under National Project on Biogas Development (NPBD) and Community, Institutional and Night-Soil based Biogas Plants (CBP/IPB/NBP) Programme upto 31.3.96

State/Union Territory	Number of biogas plants installed	
	NPBD	CBP/IPB/NBP Programme
1	2	3
Andhra Pradesh	201160	80
Arunachal Pradesh	246	-
Assam	17447	-
Bihar	91573	18
Goa	2437	18
Gujarat	281720	113
Haryana	30353	14
Himachal Pradesh	37871	3
Jammu & Kashmir	1297	4
Karnataka	188194	26
Kerala	45095	2

1	2	3
Madhya Pradesh	112552	101
Maharashtra	578738	262
Manipur	1019	-
Meghalaya	429	-
Mizoram	1209	-
Nagaland	476	-
Orissa	120068	32
Punjab	32548	318
Rajasthan	59487	49
Sikkim	1606	-
Tamil Nadu	185455	105
Tripura	588	-
Uttar Pradesh	274714	452
West Bengal	99945	13
Andaman & Nicobar	118	-
Chandigarh	97	-
Dadra & Nagar Haveli	162	-
Delhi	662	12
Pondicherry	532	1
Total	2367798	1623

Ganga Implementation Programme

131. SHRI JAGAT VIR SINGH DRONA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government vide their letter dt. January 1, 1995 had informed the Ganga Maha Samiti, Kanpur that the inquiry had already been instituted to find out the irregularities of Ganga Implementation Programme;

(b) if so, the details of the inquiry carried out; and

(c) the steps being taken or proposed to be taken to stop irregularities in the Ganga Works Programme?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT JAI NARAYAN PRASAD NISHAD) : (a) to (c). On receipt of information from Ganga Maha Samiti, Kanpur in regard to irregularities and improper functioning of facilities set up in Kanpur for pollution abatement of river Ganga under Ganga Action Plan, the Minister of Environment & Forests had informed them that the matter would be enquired in the Ministry. Accordingly, the Project Director, National River Conservation Directorate, Ministry of Environment & Forests along with other officers inspected the works taken up in Kanpur. It was found that, by and large, the facilities

were functioning well. However, occasionally during power failure and in stretches where sewers were choked, untreated sewage did flow into the river. The concerned project officials of the State Govt were directed to take up necessary remedial measures.

Revamping of HFCL

132. SHRI BASUDEB ACHARIA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government is considering a proposal to revamp all the activities of Hindustan Fertilizers Corporation of India; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) : (a) and (b) Hindustan Fertilizer Corporation Ltd. (HFC) was declared a sick company by the Board for Industrial and Financial Reconstruction (BIFR) in November, 1992. The revival package for HFC, approved in principle by the Government in April 1995, envisaged the limited revamp of its Barauni, Durgapur and Namrup units at a fresh investment of Rs 464.93 crore. It has been decided to reformulate the revival package for HFC so as to make it acceptable to Financial Institutions. The final revival package would also require the approval of BIFR, which is a quasi judicial authority.

The revamp of Haldia Project of HFC was not found to be techno-economically feasible and its rehabilitation would require the setting up of a new plant involving investment of Rs. 910 crore. In view of the constraints of resources, it has been decided to consider the option of attracting private capital for the rehabilitation of the Haldia Fertilizer Project.

The revival package also proposed to offer the Fertilizer Promotion and Agricultural Research Division (FP&ARD) of HFC for absorption by the State Governments so that its services would be utilized for agricultural extension work.

[Translation]

Postal Services

133. KUMARI UMA BHARATI
SHRI PANKAJ CHOWDHARY .

Will the Minister of COMMUNICATIONS be pleased to state

(a) whether there is no proper postal services in the remote rural areas of the country.

(b) if so, the details thereof;